

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J) No.212 of 2020**

Dev Prakash Saw @ Deva Sao
@ Dev Prakash @ Dev Prakash Sao & Ors.

..... **Appellants**

Versus

1. The State of Jharkhand
2. Smt. Sama Gupta

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellants : Mr. Anurag Kashyap, Advocate
For the State : Mrs. Lily Sahay, A.P.P

04/Dated: 08th July, 2020

1. Learned counsel for the appellants and learned A.P.P are present.
2. Learned counsel for the appellants shall file the requisites of notice under registered cover with A/D as well as under ordinary process, for service upon respondent no.2, at the earliest.
3. If the notices are so file, then office to list this case on **28.07.2020.**

(AMITAV K. GUPTA, J.)

Chandan-Rohit/-